

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

45

T.C.P No. 19/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

NAME OF THE PARTIES: The South Indian Bank Ltd.

V/s.

M/s. Bharati Defense & Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: 71(10) r.w. 117C(4) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1/5 Anandha Reddy Advocate



1/6 B.J. law offices LLP

Adv for Petitioner

ORDER

TCP No. 19/71(10) r.w. 117C(4)/NCLT/MB/MAH/2016

At request of the Petitioner Counsel, list this matter on 11.9.2017.



Sd/-

V. NALLASENAPATHY
Member (Technical)



Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)